

NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI

**C.P. No.06/GB/2021**

Coram:

Hon'ble Shri H. V. Subba Rao, Member (J): Hearing through  
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2021**

Name of the Company: Akansha Tea Plantation & Trading Company Pvt. Ltd.  
V/s  
Registrar of Companies, NER, Guwahati

Section of the Companies Act: Under Section 251(1) & 252 (3) of the Companies Act, 2013

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. M. K. BORDOLOI	Advocate	Petitioner	Present in Video Conference
2.	NONE	-	Respondent	

**ORDER**

**Date of Order: 17.08.2021**

This matter is taken up through Video Conferencing. Heard the Learned Counsel Mr. M. K. Bordoloi appearing for the Petitioner. No one is present on behalf of the Respondent. The learned Counsel of the Petitioner has filed Affidavit stating that the copy of the Petition has been sent to the Respondent /ROC/IT Department. No reply has been received by this Bench as yet. The Petitioner is directed to intimate the next date of hearing to the ROC/IT Assessment Officer. ROC is to file his objection, if any, within 7 days from today. If no reply is received from the ROC and others, it may be construed that they have no objection to the prayer made in this Petition.

2. **List the matter on 27.08.2021.**

**Sd/-**  
**(Prasanta Kumar Mohanty)**  
**Member (Technical)**

*/Deka-17.08.2021/*

**Sd/-**  
**(H. V. Subba Rao)**  
**Member (Judicial)**